

**CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI. R. V. KOKRE
COURT 31 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 24-09-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
1	Commercial Suit	100332/2020	Canara Bank Vs M/s. Deepali Vaibhav Tours and Travels	Fatima Lakdawala Kadri
2	Commercial Suit	100124/2019	M/s. Chetana Book Depot Vs Indrayani English Medium School	Sudhakar G. Lakhani
<u>NM FOR HEARING</u>				
3	Commercial Suit	100299/2020	Mr. Jayantilal Khimji Nandu Vs 1. M/s. Veeraj Creation 2. Jayprakash J. Bhayani	Mr. Ashok M. Saraogi
4	NOTICE OF MOTION	101910/2019	Mr. Jayantilal Khimji Nandu Vs 1. M/s. Veeraj Creation 2. Jayprakash J. Bhayani (Main Matter Commercial Suit/0000238/2018)	Adv. Swati Khatri
5	NOTICE OF MOTION	101914/2019	Mr. Jayantilal Khimji Nandu Vs 1. M/s. Veeraj Creation 2. Jayprakash J. Bhayani (Main Matter Commercial Suit/0000238/2018)	Adv. Swati Khatri
6	Commercial Suit	100137/2019	Space Age Plastic Industries Vs Bionext Pharma Pvt. Ltd. Sub Matter: NOTICE OF MOTION/0100916/2020	Mr. L.K. Tripathi
7	Commercial Suit	100280/2020	Modern Protection and Investigation Pvt Ltd Vs Springs Condominium Association of Apartment Owers	Mr. Sachin Daga

8	NOTICE OF MOTION	102794/2019	<p>Modern Protection and Investigation Pvt Ltd. Vs Springs Condominium Association of Apartment Owners and Ors. (Main Matter SUIT/0103122/2018)</p> <p style="text-align: center;"><u>NM ORDERS</u></p>	Adv. Vrinda Daga
9	NOTICE OF MOTION	100916/2020	<p>Space Age Plastic Industries Vs Bionext Pharma Pvt. Ltd. (Main Matter Commercial Suit/0100137/2019)</p> <p style="text-align: center;"><u>NM REPLYREJOINDER</u></p>	Mr. Harshavardhan G. Khambete
10	Commercial Suit	100008/2019	<p>Zale Shipping and Logistics Services Pvt. Ltd. Vs M/s. Samarth Impex Sub Matter: NOTICE OF MOTION/0102193/2019</p>	Mr. Shrirang Kiran Paranjape
11	NOTICE OF MOTION	102193/2019	<p>Zale Shipping and Logistics Services Pvt. Ltd. Vs 1.M/s. Samarth Impex 2 Deepa Ashok Jadhav (Main Matter Commercial Suit/0100008/2019)</p> <p style="text-align: center;"><u>C/S REPLY</u></p>	Mr. Shrirang Kiran Paranjape
12	Commercial Suit	100292/2020	<p>Dena Bank Vs 1. M/s. Balu Tours and Travels 2. Shri Ramesh Rammurti Racharle</p>	Mr. Rajkumar Shukla